

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-108/2011(Pt.)/6412/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Kohima Bench, Kohima.

Dated Guwahati, 3rd August, 2024.

Sub:- **Casual leave and Restricted holiday.**

Ref:- Your notes dated 03.07.2024 and 08.07.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Inalo Zhimomi, Principal District & Sessions Judge, Dimapur, Nagaland, has been granted **casual leave on 03.07.2024 and restricted holiday on 08.07.2024**. The next senior most Judicial Officer available at the station will remain in-charge of his Court and Office in his absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-108/2011(Pt.)/6413-6414/A, dtd. 3.8.2024
Copy to:

1. Shri Inalo Zhimomi, Principal District & Sessions Judge, Dimapur, Nagaland.

✓ 2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)